

HIGH COURT OF UTTARANCHAL
NAINITAL
NOTIFICATION

No. 138./UHC/Admin.A/2006

Dated: September 23, 2006

Hon'ble Shri Dharam Veer has assumed charge of the office of Additional Judge of the High Court of Uttaranchal, Nainital on 23rd September, 2006 at 10.15 A.M. vide Notification No.K.13032/1/2005-US.II, dated 14th September 2006 issued by Government of India, Ministry of Law & Justice (Department of Justice).

Sd/-
(V.K.Maheshwari)
Registrar General